

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 260 of 2016 IN  
APPEAL NO. 110 OF 2016**

**Dated: 21<sup>st</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**GMR Kamalanga Energy Ltd. & Anr. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. G. Umapathy for R.2 to 4  
Mr. Ravi Kishore for R.5

**ORDER**

Learned counsel for the appellant seeks a weeks' time to file rejoinder. He may file the same on or before 29.07.2016 after serving copy on the other side.

List the I.A. for hearing on **10.08.2016.**

**(I.J. Kapoor)  
Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**